

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 40
TO BE ANSWERED ON 4TH FEBRUARY 2025

LAW FOR GUARANTEED MSP

***40. SHRI SACHITHANANTHAM R:
SHRI S VENKATESAN:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

(a) whether the Ministry proposes to bring the law demanded by farmers guaranteeing MSP on the lines of M.S. Swaminathan Panel, if so, the details thereof; and

(b) whether the Ministry proposes to meet the farmer's demand and to implement the commitment/promise made by the Government, if so, the details thereof?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO.40 DUE FOR ANSWER ON 4TH FEBRUARY 2025 REGARDING 'LAW FOR GUARANTEED MSP'

(a): To make Minimum Support Prices (MSPs) more effective and transparent, a committee has been constituted on 12th July 2022. The subject matter of the committee also include (i) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (ii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities. The meetings of this committee are being organized regularly and till date, 6 meetings have been held. Additionally, 39 meetings of various sub-committees have also been held.

(b): For benefits of farmers, Government has taken several initiatives which include following:

- (i) After budget announcement in 2018-19, Government had fixed MSP of 22 mandated crops at a level of at least one and half times of the cost of production.
- (ii) Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
- (iii) Pradhan Mantri Fasal Bima Yojana (PMFBY)/Restructured Weather Based Crop Insurance Scheme (RWBCIS)
- (iv) Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
- (v) Agriculture Infrastructure Fund (AIF)
- (vi) Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)
- (vii) Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)
- (viii) Modified Interest Subvention Scheme (MISS)
- (ix) National Bee Keeping and Honey Mission (NBHM)
- (x) Agri Fund for Start-Ups & Rural Enterprises' (AgriSURE)
- (xi) National Mission on Natural Farming
- (xii) Krishonnati Yojana
- (xiii) Rashtriya Krishi Vikas Yojana (RKVY)
